

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 24-04-2019 These petitions were called on for hearing today.

For Petitioner(s) Ms.Monisha Handa,Adv.  
Mr. Mohit D. Ram, AOR

For Respondent(s) Ms.Neha Agarwal,Adv.  
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Vide order dated 10.12.2018, Hon'ble Judge in chambers has been pleased to serve the unserved respondents through paper publication with the direction to file proof thereof, within eight weeks. However, no such proof has been filed so far.

Instead of filing the proof, Ld.counsel for the petitioner has filed a letter on 7.02.2019 to change the papers. That letter be placed before the Hon'ble Judge in Chambers for orders.

RAJESH KUMAR GOEL  
Registrar

SB